

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 38 of 2010 &
IA No. 49 of 2010**

Dated: 3rd March, 2010

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Fashion Suitings (P) Ltd. ... Appellant (s)

Versus

Ajmer Vidyut Vitran Nigam Ltd. & Anr. ... Respondent (s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran, Mr. Anand K.
Ganesan & Ms. Swapna Seshadri

ORDER

**IA No. 49 of 2010
(Application for Condonation of delay)**

The learned counsel for the Appellant submits that the Respondents have been served and he is filing the affidavit of service today.

Post the matter on **08.03.2010.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**